

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O.A.NO. 060/01205/2018 Date of order:- 09.10.2018.

Coram: **Hon'ble Mr. Sanjeev Kaushik, Member (J)**
Hon'ble Mrs.P.Gopinath, Member (A).

Babu Singh working as Statistical Assistant, Integrated Child Development Services (CDS), Social Welfare Department, Union Territory, Chandigarh Administration, Pin Code 160017.

.....Applicant.

(By Advocate :- Mr. Anil Kumar Sharma)

Versus

1. The Secretary, Social Welfare Department, UT Secretariat Building, Sector 9, Chandigarh-160009.
2. The Director, Integrated Child Development Services (ICDS) Social Welfare Department, Town Hall Extension, Sector 17, Chandigarh-160017.
3. The Deputy Director, Integrated Child Development Service s (ICDS) Social Welfare Department, Town Hall Extension, Sector 17, Chandgiarh-160017.
4. Union Public Service Commission through its under Secretary, Dholpur House, Shahjahan Road, New Delhi-110 069.

...Respondents

O R D E R (Oral).

Sanjeev Kaushik, Member (J):

After arguing form sometime, learned counsel for the applicant seeks permission to withdraw this petition. Ordered accordingly.

**(P.GOPINATH)
MEMBER (A).**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated:- 09.10.2018.
Kks